

an>

Title: Regarding exorbitant hike of rent of shop in Neyveli Township.

*SHRI A. ARUNMOZHITHEVAN (CUDDALORE): Hon. Deputy Speaker Sir, Vanakkam. In Neyveli township of my Cuddalore parliamentary constituency, Neyveli Lignite Corporation (NLC) has rented out its shops to traders. NLC has recently increased the rent to about 400 per cent. When compared to the rent of various shops in the surrounding villages, the rent of shops in Neyveli township are too high. As per earlier consultations it was decided to have an increase of 10% rent once in a period of three years since 1.7 2002 and therefore NLC has therefore got its rental collection increased by 40% so far. I therefore urge that after due consultations with the traders and various stakeholders NLC should come forward to sort out the issue relating to exorbitant hike of rent of shops in Neyveli township. The rent should be justifiable as per the market rate in that area. Moreover, the tenancy rights should be passed on to the legal heirs of the tenant shopkeepers. Thank you.

* English translation of the speech originally delivered in Tamil.